

**HIGH COURT OF UTTARAKHAND AT NAINITAL**

**NOTIFICATION**

**DATED: NAINITAL: October 25, 2023**

**No. 352 / UHC/Admin.A-2/2023**

Ms. Savita Chamoli, Legal Advisor to Uttarakhand Public Service Commission, Haridwar, is given additional charge of Presiding Officer, Labour Court, Haridwar till the posting of full-time Judicial Officer, with a direction to hold the sitting at Labour Court, Haridwar for half day on each working day.

**No. 353 / UHC/Admin.A-2/2023**

Shri Ritesh Kumar Srivastava, Additional District & Sessions Judge, Kashipur District Udham Singh Nagar is given additional charge of Presiding Officer, Labour Court, Kashipur till the posting of full-time Judicial Officer, with a direction to hold the sitting at Labour Court, Kashipur for two days in a week (Thursday & Friday in post lunch session).

**No. 354 / UHC/Admin.A-2/2023**

Ms. Priyanshi Nagarkoti, 2<sup>nd</sup> Additional Civil Judge (Jr. Div.), Rudrapur District Udham Singh Nagar is transferred and posted as Civil Judge (Jr. Div.), Tanakpur, in the outlying vacant Court of District, Champawat with immediate effect.

**Note: District Judge, Udham Singh Nagar is directed to appropriately distribute the cases of the Court of 2<sup>nd</sup> Additional Civil Judge (Jr. Div.), Rudrapur District Udham Singh Nagar.**

**Note:**

- (A) Recommendation of the name of Ms. Savita Chamoli, Legal Advisor to Public Service Commission, Haridwar is being sent to the State Government to give him the additional charge of the office of Presiding Officer, Labour Court, Haridwar with the direction to preside over the Labour Court for half day on each working day.
- (B) Recommendation of the name of Shri Ritesh Kumar Srivastava, Additional District & Sessions Judge, Kashipur is being sent to the State Government to give him the additional charge of the office of Presiding Officer, Labour Court, Kashipur with the direction to preside over the Labour Court for two days in a week (Thursday & Friday in post lunch session).

**By Order of Hon'ble the Chief Justice,**

**Sd/-**  
**(Anuj Kumar Sangal)**  
**Registrar General**

**No. 5965 / UHC/Admin.A-2/Transf-Posting/2023**

**Dated: Oct. 25, 2023**

1. All the District Judges of the State Judiciary for information.
2. Principal Judge, Family Court, Dehradun and Judges, Family Courts of the State for information.
3. P.P.S. to Hon'ble the Chief Justice for information and to place it before His Lordship.
4. P.S./P.A. to Hon'ble Judges of the Court with the request to place the notification for kind perusal of Hon'ble Judges.
5. All the Registrars of the Court for information.
6. Secretary, Law-cum-L.R., Government of Uttarakhand, Dehradun for information.
7. Additional Secretary, Legislative, & Parliamentary Affairs, Govt. of Uttarakhand, Dehradun for information.
8. Accountant General, Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun for information.
9. Secretary Personnel, Government of Uttarakhand, Dehradun for information.
10. Legal Advisor to H.E. the Governor of Uttarakhand for information.

11. Director, Uttarakhand Judicial & Legal Academy, Bhowali, District Nainital for information.
12. Member-Secretary, Uttarakhand State Legal Services Authority, ADR Building, High Court Campus, Nainital for information.
13. Chairman, Commercial Tax Tribunal, Uttarakhand, Dehradun for information.
14. Chairman, State Transport Appellate Tribunal, Dehradun for information.
15. Legal Advisor to Public Service Commission, Uttarakhand, Haridwar for information.
16. Registrar, Public Service Tribunal, Uttarakhand, Dehradun for information.
17. Registrar, Consumer Dispute Redressal Commission, Uttarakhand, Dehradun for information.
18. Presiding Officer (s), Labour Court, Dehradun, Haridwar and Kashipur, District U.S. Nagar for information.
19. Presiding Officer, Industrial Tribunal-cum-Labour Court, Haldwani, District Nainital for information.
20. Presiding Officer (s) Food Safety Appellate Tribunals, Dehradun and Haldwani, District Nainital for information.
21. Deputy Registrar (Accounts) of the Court for information.
22. Director, Directorate of Treasuries, Pension & Entitlements, Uttarakhand, 23- Laxmi Road, Dalanwala, Dehradun for information and necessary action.
23. Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee-247667, District Hardwar for Publication of the Notification in the next issue of the Gazette of Uttarakhand and also to furnish copy of Gazette to this Court.
24. P.S. to Registrar General.
25. Treasury Officer, Champawat, Haridwar & Udham Singh Nagar.
26. Assistant Registrar (IT), High Court of Uttarakhand, Nainital for uploading the notification on the website of the Court.
27. Guard File/ Assistant concerned.

**Assistant Registrar  
Admin.A-2**

